beyond the powers of the Director General of Ordance Factories;

- (iii) to assist in implementing expeditiously the decisions of the Defence Production Board;
- (iv) to recommend any changes in the Factory Account rules, if considered necessary;
- (v; to agree to the recruitment of non-gazetted an non-industrial staff at other than the minimum scale of pay, where the Director General of Ordnance Factories is the authority to do so with the concurrence of Finance.

MR. CHAIRMAN: Next question.

PERIODICAL INSPECTION OF ORDNANCE FACTORIES

•129. SHRI M. GOVINDA REDDY: Will the Minister for DEFENCE toe pleased to state whether there is any arrangement for the periodical inspection of Ordnance Factories; if so, what Is that arrangement?

THE DEPUTY MINISTER FOR DEFENCE (SHRI K. RAGHTJRAMAIAH): Yes, Sir. Every Ordnance Factory is Inspected at least once a year by the Director General, Ordnance Factories or senior Officers of his Headquarters. The Controller General of Defence Production also inspects Ordnance Factories while on tour at convenient intervals.

SHRI M. GOVINDA REDDY: May I know, Sir, whether these inspections referred to are not regular annual inspections, but they are only casual inspections?

SHRI K. RAGHURAMAIAH: Normally every factory is inspected at least once a year by the Director General of Ordnance Factories or senior officers at the headquarters. In addition to these inspections, the

Controller General of Defence Production also inspects them during his tours.

SHRI M. GOVTNDA REDDY: May I know, Sir, if this inspection referred to is inspection of the detailed production activities, staff problems and Implementation of the directions issued by the Director General of Ordnance Factories or whether the inspections are concerned only with giving recommendations in tour notes?

SHRI K. RAGHURAMAIAH: I may say that during inspection emphasis is on production activities of the factories and items of delayed production receive special attention, though administrative and staff matters of various kinds are also attended to and generally representatives of trade unions are also interviewed on administrative questions.

SHRI M. GOVINDA REDDY: May I know, Sir, if this matter was brought before the Estimates Committee and the Estimates Committee had recommended regular inspections to be carried on on commercial lines, just as in Government companies.

SHRI K. RAGHURAMAIAH: I would like to have notice.

भारत इलेक्ट्रानिक्स (प्राइवेट) लिमिटेड के भारतीय कर्मचारियों का कार्यपटता

*१३०. श्री राम सहाय : क्या प्रतिरक्ता मंत्री यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार ने भारत इलेक्ट्रा-निक्स (प्राइवेट) लिमिटेड के फांसीसी कर्मचारियों की कार्यपटुता की तुलना में वहां के भारतीय कर्मचारियों की कार्यपटुता में श्रन्तर होने के कारण की जांच की है;
- (ख) यदि हां, तो इस श्रन्तर के मुख्य कारण क्या हैं; श्रौर
- (ग) यह अन्तर कब तक दूर हो जाने की सम्भावना है ?